

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.06.2022 (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 171/2022	Employees Provident Fund Organization VS G Madhusudanan Rao With	M.S.Viswanathan	
2.	Comp App (AT)(CH)(Ins) No. 172/2022	Employees Provident Fund Organization VS G Madhusudanan Rao	M.S.Viswanathan	
3.	Comp App (AT)(CH)(Ins) No. 190/2022 & I.A 438/2022	Anshuman Yenigalla Vs Saiteja Constructions & Another	Y.Suryanarayan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT)(CH)(Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another WITH	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
5	Comp App (AT)(CH)(Ins) No. 36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
6	Comp App (AT)(CH) (Ins) No. 154/2021	Dolfee Correya & anr V Bijoy Prabakaran Pulipara(PVS Memorial Hospital P, RP Ltd)	Prashanth Mohan PCA	Bijoy Prabakaran Pulipara PCS Pradeep Joy R2
7	Comp App (AT)(CH)(Ins) No. 16/2022 & IA No. 34 & 35/2022	The Kerala State Electricity Board Ltd V Shri. Kumar Rajan RP & 2 Ors	K.R. Harin S. Satish	Vipin Warriar R1 Shivshankar R.Panicker R2&R3
8	Comp App (AT)(CH)(Ins) No. 19/2022 & IA No. 37,38 & 39/2022	Palaparty Abhishek Suspended Director of Abhirama Steels Ltd V Binjusaria Ispat Pvt Ltd & Anr	Ramalingam & Associates	Avinash Krishnan Ravi R1
9	Comp App (AT)(CH)(Ins) No. 20/2022 & IA No. 40 & 41/2022	The Kerala State Electricity Board Ltd & Anr V Merchem Limited	K.R. Harin S. Satish	Notice served on Respondent- 28/02/2022
10	Comp App (AT)(CH)(Ins) No. 31/2022 & IA No. 61,62 & 63/2022	The Kerala States Electric Board Ltd V PVS Memorial Hospital P Ltd & Anr	K R Harin S. Satish	Notice served on R1-7/3/2022 R2-5/3/2022

11	Comp App (AT)(CH)(Ins) No. 107/2022 IA No. 241/2022	Ms. Hemalatha K. Reddy V KPN Travels India Ltd	Priyadarshini Natarajan	Notice Served on Respondent - 13/04/2022
12	TA No. 133/2021 (Comp App (AT)(Ins) No.25/2020)	Nirej V. Paul & Anr V The Canning Industries Cochin Ltd & 16 Ors	Jayesh Gaurav Krishna Kumar Ashish Mohan	Mr. Sri Kanth Mohan PCS for R1
13	TA No. 294/2021 in Comp App (AT) (CH) No.07/2021	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & 13others	S. Abhishek Iyer Anirudh Wadhwa Lakshya Kampani	Manish K Choudhary R1 Y. Surya Narayana – R2 to R5 R6, R10 & R13 served on 24/2/21 R11 & R12 served on 26/2/21 R7, R8 & R14 Addressee left R9 returned no intimation
14.	Comp. App (AT) (CH)No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	Manish K Choudhary - R1 Anirudh Wadhwa-R12 R4, R6 & R11 Addressee left R2, R3, R9 & R10 served on 9/4/21 R5, R7 & R8 served on 12/4/21

For Hearing

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT)(CH)(Ins) No. 52/2021	KCP Shivraman V Subramaniam Aneetha	R. Sowmiya S. Varshini	P. Raghunathan P. S. Gopalan & Co
16	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3 Sivakumar & Suresh R4
17	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
18	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
19	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
20	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2

21	Comp App (AT)(CH)(Ins) No. 05/2021 & I.A.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
22	Comp App (AT)(CH)(Ins) No. 115/2022 IA No. 271,272 & 273/2022	Tushara Energy Ventures P Ltd V Varnika Industries Pvt Ltd	Mithun shashank	

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450

By the order of Hon'ble Member (J)

(Chennai Bench)